

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date:15<sup>th</sup> February, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No. 145/2016 (CZ) <b>(M.A.No.06/17)</b>	Surendra Yadav & 5 Ors. Vs. State of M.P. & 13 Ors.	Mr. Nitin Karan, Adv. Mr. Sachin K.Verma, Adv. Mr. Jagdish Agarwal, Adv.	
2.	Original Application No. 113/2015(CZ)	Tilok Ram Vs. State of Rajasthan & 7 Ors.	Mr. Rohit Sohgaora, Adv. Mr. Yadendra Yadav, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sandeep Singh, Adv.	
3.	Original Application No. 28/2016(CZ)	Jagannath Maane Vs. Union of India & 8 Ors.	Mr. Shekhar Sharma, Adv. Mr. I.B.Shastrri, Adv. Mr. Om S. Shrivastav, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv. Mr. Sachin K. Verma, Adv.	
4.	Original Application No. 77/2016(CZ)	Jagannath Maane (Mining, Khandwa) Vs. Union of India & 6 Ors.	Mr. Shekhar Sharma, Adv. Ms. Archana Tiwari, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv.	
5.	Original Application No. 144/2015(CZ)	Nagrik Upbhokta Margdarshak Manch Vs. State of M.P. & 6 Ors.	Mr. Dinesh Upadhyay, Adv. Mr. Manish Trivedi, Adv. Mrs. S. Tiwari, Adv. Mr. Santosh Mishra, Adv. Ms. Parul Bhadhoria Adv. Mr. Purushaindra Kaura,Adv. Mr. Sachin K. Verma, Adv. Mr. Shrey Raj Saxena, Adv.	
6.	Original Application No. 05/2016(CZ)	Balwant Singh Raghuvanshi Vs. Bhopal Incinerator Ltd. & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Y.M.Yadav, Adv. Mr. Vivek Choudhary, Adv. Ms Parul Bhadoria, Adv. Mr. Yadendra Yadav, Adv. Mr. Rohit Sharma, Adv.	
7.	Original Application No. 79/2015(CZ) <b>(M.A.No.14/17)</b>	Kuldeep Meena Vs. State of Rajasthan & Ors.	Mr. Prashant Sthapak, Adv. Mr. Rohit Sohgaora, Adv. Ms. Parul Bhadhoria Adv. Mr. Purushaindra Kaura, Adv.	

8.	Original Application No. 143/2014(CZ) <b>(M.A.No.16/17)</b>	Fortune Glory Extension Welfare Association (FGEWA) & 3 Ors. Vs. M/s Fortune Builders & 3Ors.	Mr. Shantanoo Saxena, Adv. Mr. Vivek Choudhar, Adv. for Mr. Vijay Kumar Choudhary Adv. for R-3 (BMC) Mr. Sachin K. Verma, Adv. R-2 Mr. Om.S.Shrivastava, Adv. Ms. Parul Bhadoria, Adv.	
9.	Original Application No. 139/2013(CZ) <b>(M.A.No.23/15)</b> <b>(M.A.No.586/15)</b> <b>(M.A.No.604/16)</b>	Akhil Bhartiya Vidyarthi Parishad & Ors. Vs Union of India & 47 ors.	Mr. R.C. Chandel, Adv. Mr. Sachin K. Verma, Adv. for R- 2,5,16,24, 38,41 Ms. Parul Bhadoria Adv. for R- 18,20 Mr. Purushaindra Kaurav Adv. Mr. S.K. Dubey, Adv. & Mr. B.B. Dubey, Adv. R-39 Mr. Ajay Misrha, Adv. for R- 40,42,43,45 Mr. Suman Mandal, Adv. R-4 Mr. J.P. Guha, CMO,for R-47 Mr. Vivek Choudhary for Mr. Vijay Choudhary, Adv. Mr. Anshuman Singh Adv. Mr. Om ShankarShrivastava,Adv.	
10.	Original Application No. 33/2014(THC) <b>(M.A.No.605/16)</b>	Maa Narmada Pradushan Niyantarak Evam Vikas Samiti & 2 Ors. Vs. State of M.P.& 5 Ors.	Mr. Abhishek Mishra, Adv. Mr. Sachin K Verma, Adv. Mr. Vivek Choudhary, Adv. Mr. S.K. Dubey, Adv. Mr. Anshuman Singh forR-&5 Mr. Parul Bhadoria, Adv. Mr. R.K. Shrivastava, Adv. Mr. Om Shankar Shrivastava, Adv.	
11.	Original Application No. 30/2014(THC) <b>(M.A.No.606/16)</b>	Shailendra Singh Bisen & Anr. Vs. State of M.P.&9 Ors.	Mr. Shailendra Singh Bisen, Applicant in Person Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria Adv.for Mr. Purushaindra Kaura Adv. Mr. Yagvendra Yadav, Adv. Mr. Vivek Choudhary, Adv.	
12.	Original Application No. 03/2015(CZ) <b>(M.A.No.603/16)</b>	Paryavaran Avam Manav Sanrakshan Samitey (Narmada River, Jabalpur) Vs State of M.P. & 8 ors.	Mr. R.S.Verma, Adv. Mr. Anshuman Singh, Adv.	
13.	Original Application No. 34/2015(CZ) <b>(M.A.No.963/16)</b>	Nityanand Mishra (Saraiyu River, Chitrakoot) Vs. State of MP & 12 Ors.	Mr. Ramdarash Tiwari, Adv. Mr. Vidhya Sagar Mishra, Adv. Mr. Sachin K.Verma, Adv. Ms.Parul Bhadoria,Adv. for Mr. Purushaindra Kaurav, Adv.	
<b>FOR COMPLIANCE</b>				
14.	Original Application No. 02/2013(THC) <b>(M.A.No.962/16)</b> <b>(M.A.No.974/16)</b>	Nityanand Mishra (Murar River, Chitrakoot) Vs. State of M.P. & 5 Ors.	Mr. Nityanand Mishra, Adv. Applicant Mr. Sachin K. Verma, Adv. with Mr. Ayush Dev Bajpai, Adv.for R-1,3,5	

			Mr.Shivendu Joshi,Adv.R-2 Mr. Suman Mandal, Adv.& Mr.Sandeep Singh,Adv.R-4 Mr. Deepesh Joshi, Adv. for R-6 Mr. Sambhav Sogani, Adv. for R-7 Mr. Ankit Saxena Adv. Mr. Shrey raj Saxena Adv. Mr. Ram Raj Mishra Adv. Mr. Shashank Pande, Adv. Mr. Dharamveer Sharma, Adv.	
15.	Original Application No. 66/2015(CZ)	Rizwan Pathan & Ors. Vs District Collector Sehor & 3 Ors.	Mr. Rizwan Pathan, Applicant in Person. Mr. Rohit Sharma, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, adv.	
16.	Original Application No. 63/2016(CZ)	Mahendra Singh Borawat & 3 Ors. Vs. Union of India & 4 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv.	
17.	Original Application No. 64/2016(CZ) <b>(M.A.No.38/17)</b> <b>(M.A.No.88/17)</b>	Mahendra Singh Borawat & 3 Ors. (Wind Energy, Plant) Vs. State of Rajasthan & 4 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv.	

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